

Sl. No. 14

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/56/95/AMR/2023		95 of IBC	IndusInd Bank Limited Vs. Nukala Venkata Satyanarayana & Vamsee Teja Modern Rice Pvt Ltd

**ORDER**

**Present:** Mr. Yahya Batatawala, Ld. Counsel for the FC.

Mr. Balu Anil Kumar Palla, Ld. Counsel for R1.

Objections to the RP's report not filed. For filing objections to the RP's report, list the matter on 19.06.2024.

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**SANJAY PURI  
MEMBER (TECHNICAL)**

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**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**